



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28.05.2026

NOTICE

Please take notice that the bench notified for the **Court – III on 29.05.2026 at 10:30 AM** is re-constituted. Composition of the re-constituted Bench shall be as under.

Court – III (10:30 AM)

- 1. Hon’ble Mr. Justice N Seshasayee, Member (Judicial)**
- 2. Hon’ble Mr. Arun Baroka, Member (Technical)**

Further, please take notice that the matter listed “**For Pronouncement**” as **Item No. 01 in the Supplementary Cause List of Court–III** will now be pronounced at **10:25 AM**. Additionally, the matter listed as **Item No. 13 (Part Heard)** will now be taken up at **2:00 PM before the same Bench**.

By order of Hon’ble Chairperson
-Sd/-
Registrar